

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/1998/2724/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati, the 17th May, 2018

Sub:- **Casual Leave.**

Ref:- Your letter No. DJK/2709/E, dtd. 15.05.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 17.05.2018, 18.05.2018 & 19.05.2018 along with headquarter leave permission w.e.f. the morning of 17.05.2018 till the evening of 20.05.2018 has been granted/~~rejected~~.

Yours faithfully,

16/05/18

JOINT REGISTRAR (VIGILANCE)

16/05/18